

ITEM NO.1 Court 3 (Video Conferencing) SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12133/2020

(Arising out of impugned final judgment and order dated 05-10-2020  
in WP No. 11234/2020 passed by the High Court Of M.p At Indore)

THE KHASGI (DEVI AHILYABAI HOLKAR CHARITIES)  
TRUST INDORE & ANR.

Petitioner(s)

VERSUS

VIPIN DHANAITKAR & ORS.

Respondent(s)

WITH

SLP(C) No. 12241-12242/2020 (IV-C)

(FOR impleading party ON IA 145163/2021

FOR INTERVENTION/IMPLEADMENT ON IA 145163/2021

FOR APPLICATION FOR WAIVER OF ADDITIONAL COSTS ON IA 3966/2022

IA No. 3966/2022 - APPLICATION FOR WAIVER OF ADDITIONAL COSTS

IA No. 145163/2021 - INTERVENTION/IMPLEADMENT)

Date : 31-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.  
Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Amit Desai, Sr. Adv.  
Ms. Nandini Gore, Adv.  
Ms. Ruby Singh Ahuja, Adv.  
Mr. Aman Ahluwalia, Adv..  
Ms. Tahira Karanjawala, Adv.  
Mr. Kunal Dwarkadas, Adv.  
Mr. Abhinav Malhotra, Adv.  
Mr. Ajay Vazirani, Adv.  
Mr. Sidhant Kumar, Adv.  
Ms. Kritika Sachdeva, Adv.  
Ms. Garima Singh, Adv.  
Mr. Akshay Agarwal, Adv.  
Ms. Viloma Shah, Adv.  
Mr. Dhiren Durante, Adv.  
Mr. Amit Bhandari, Adv.  
M/S. Karanjawala & Co., AOR

For Respondent(s) Mr. Arjun Garg, AOR

Mr. Ronak Karanpuria, AOR

Mr. Pulkit Tare, AOR  
Mr. Aditya Shekhar, Adv

Mr. Saurabh Mishra, AAG  
Mrs. Mrinal Gopal Elker, AOR  
Ms. Pratibha Yadav, Adv.

Mr. Vikramjit Banerjee, ASG  
Mr. P.V. Yogeswaran, Adv.  
Mr. Harish Pandey, Adv.  
Mr. Sourabh Mishra, Adv.  
Mr. Chandra Prakash, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. Utsav Trivedi, Adv.  
Mr. Abhinay, AOR  
Ms. Manini Roy, Adv.  
Mr. Himanshu Sachdeva, Adv.  
Ms. Shivani Bhushan, Adv.  
Ms. Unnati Vijay, Adv.  
Ms. Aishwarya Samal, Adv.  
Mr. Pooran Chand Roy, Adv.

Mr. Mayank Kshirsagar, AOR

Mr. Vijay Hansaria, Sr. Adv.  
Dr. Ajay Veer Pundir, Adv.  
Ms. Anu Gupta, AOR

Ms. Naheed Careemji, Adv.  
Mr. P. S. Sudheer, AOR  
Ms. Shruti Jose, Adv.

Mr. Prashant Bhushan, AOR

Mr. Paramjit Singh Patwalia, Sr. Adv.  
Mr. Aayush Agarwala, Adv.  
Mr. Anuj P. Agarwala, Adv.  
M/s PBA Legal, AOR

Mr. Amit, Adv.  
Mr. Maneesh Saxena, Adv.  
Mr. Vipin Kumar Saxena, Adv.  
Ms. Kajal Rani, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

IA No. 3966 of 2022

We have heard Mr. Vijay Hansaria, learned senior counsel appearing for the applicant.

Taking overall view of the matter and the manner in which the proceedings were pursued by the applicant before this Court, no indulgence is required. The order as passed on 04.01.2022, shall be given effect to by all concerned.

However, one week's further time from today is granted to the applicant to comply with the order dated 04.01.2022.

List the main matter alongwith connected matters in the third week of February, 2022 for final disposal on a non-miscellaneous day, as noted in order dated 04.01.2022.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)